

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :2

IA NO. 201/2021 IN
CP NO.(IB)381/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : PANKAJ SINGH & ORS V/S AFTEK INFRASTRUCTURES PVT LTD

SECTION : 33(2) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/ RP : SUMIT VIRMANI-FOR-RP

COUNSEL FOR RESPONDENT :

The matter was taken up through Video Conferencing.

The matter has been called up in the revised list, Sh. Ashok Kumar Juneja, RP appears in person and states that Sh. Sumit Virmani, Ld. Counsel for the RP could not connect and is not online today.

The present IA No. 201/2021 in CP No. (IB) 381/ALD/2018 has been filed u/s 33(2) of IBC for liquidation of the Company.

Let notice be issued to the Respondents by all modes including the process of the Court, returnable at an early date.

Accordingly, put up in the week commencing 17th August, 2021 through Video Conferencing/Regular Court.

Dated : 19.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Shubham Kr. Singh
(PS)